

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 375  
TO BE ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2022**

**5G TRIALS**

**375 SHRI M. MOHAMED ABDULLA:**

Will the Minister of Communications be pleased to state:

- (a) the status of 5G trials in India and the details thereof;
- (b) the companies authorised to provide 5G services, as on date;
- (c) whether Government has conducted any study into the effects of 5G on aeronautical interference and the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

(a) & (b) Based on the applications submitted by the Telecom Service Providers (TSPs), the Department of Telecommunications (DoT) has granted permission to M/s Bharti Airtel Ltd., M/s Reliance Jio Infocomm Ltd., M/s Vodafone Idea Ltd. and M/s Mahanagar Telephone Nigam Limited for conducting 5G Technology trials.

(c) & (d) The frequency band opened for International Mobile Telecommunications (IMT), including 5G Technology, in India have enough guard band to ensure that there is no aeronautical interference. Therefore, the question of conducting study does not arise.

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